

Central Silk Board

*939. **Shri Siddiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) when the office of the Central Silk Board was shifted from Bombay to Bangalore;

(b) the reasons for the same,

(c) whether the office has now been shifted back to Bombay from Bangalore; and

(d) if so, when and the reasons for the same?

The Minister of Industry (Shri Manubhai Shah): (a) In the last week of January, 1957

(b) It was then considered that as a considerable part of the silk industry is concentrated in Mysore State it would be an advantage to locate the headquarters of the Board at Bangalore

(c) Yes, Sir

(d) 6th February, 1958 At the general body meeting of the Central Silk Board held on the 26th April, 1957 a resolution was moved that the offices of the Board should be transferred from Bangalore to Bombay. The resolution had the support of a majority of the members present. It had also been found that the headquarters of the Chairman of the Central Silk Board, the Textile Commissioner, being at Bombay, the location of the office of the Board at Bangalore led to administrative difficulties.

As the Silk Industry is to be found in Bengal, Bihar, Assam and Kashmir, Bombay as a Central place for all these areas becomes more convenient administratively.

Large and Small Scale Industries

*941. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Bombay Government have approached the Union Government for financial assistance for the development of large and small scale industries in the State during 1958-59; and

(b) if so, the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) A statement giving the information is laid on the Table of the House. [See Appendix V, annexure No 19.]

Closure of Cotton Mills

*946. **Shri Rameshwar Tantia:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that large number of labourers are out of employment on account of total or partial closure of the cotton mills, and

(b) if so, the steps Government are taking to restore them to work?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) Most of the closures are said to be due to uneconomic working and financial difficulties. Government have ordered investigation concerning a few mills under the Industries (Development and Regulation) Act. The National Industrial Development Corporation and the Industrial Finance Corporation provide loan finance to industry.

Small Scale Industries

*947. **Shri Harish Chandra Mathur:** Will the Minister of Commerce and Industry be pleased to lay a statement showing:

(a) how many State Schemes for the development of the Small scale industries have been sanctioned so far during the years 1954, 1955 and 1956,

(b) the total amount involved and the share of Central Government in this amount; and

(c) how many of these schemes are in actual operation and with what result?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) A statement is laid on the Table of the House. [See Appendix V annexure No 20.]